

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 687 of 2023

In the matter of Suo Moto Cognizance

In Re: **Air Quality Index in various Cities. The Hon'ble NGT Order dated 05.12.2023 in O.A. 687 of 2023.**

INDEX

Sr. No.	Particulars	Page no.
1.	Additional status report of the State of Punjab through Scientific Officer (Air Laboratory), Punjab Pollution Control Board in compliance of order dated 05.12.2023.	1-6
2.	Annexure- A The city wise detail relating to the receipt and utilization of funds under NCAP.	7
3.	Annexure- B The city wise detail of funds received and utilized under Fifteen Finance Commission grant.	8
4.	Annexure-C The detail of activities carried out for utilization of funds under NCAP and Fifteen Finance Commission for improving air quality in the non-attainment cities.	9-15
5.	Annexure-D The detail of activities/efforts carried out for mitigating the major contributors in pollution as per final/draft Source Apportionment (SA) study report.	16-17

Place: **PATIALA**Date: **05.02.2024**

Submitted by



Scientific Officer
(Air Laboratory),
Punjab Pollution Control Board,
Nabha Road, Patiala
(on behalf of State of Punjab)


 Scientific Officer
 Punjab Pollution Control Board
 Patiala.

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In Re: **Air Quality Index in various Cities. The Hon'ble NGT Order dated 05.12.2023 in O.A. 687 of 2023.**

Additional status report of the State of Punjab through Scientific Officer (Air Laboratory), Punjab Pollution Control Board in compliance of order dated 05.12.2023.

Respectfully Showeth

1. That the Hon'ble National Green Tribunal was pleased to take Suo Moto cognizance of the above-mentioned case on the basis of the Air Quality Bulletins of CPCB posted on their website in the respect of Air Quality Index (AQI) for different cities from 20.10.2023 to 01.11.2023 and issued notice to the States where the cities AQI has dipped to severe, very poor and poor with directions to take immediate remedial action and submit action taken report. In compliance, the Member Secretary, Punjab Pollution Control Board has filed status report in the case dated 09.11.2023 and 17.11.2023 on behalf of the State of Punjab.
2. That the Hon'ble Tribunal vide order dated 22.11.2023, directed the authorities to make concerted efforts so that the quality of air in the cities improves, with further direction to disclose the extent of funds received under NCAP/XV-FC and details of their utilization. In



compliance, the Member Secretary, Punjab Pollution Control Board has filed status report in the case dated 04.12.2023.

3. That after making observation that in some States funds have been utilized under the heads which may not have direct connection with the improvement of air quality, the Hon'ble Tribunal was pleased to pass an order dated 5.12.2023 directing that the States are required to utilize the fund promptly and for the purpose it has been allocated without leaving any gap in utilization. The States were directed vide the said order dated 5.12.2023 to file further action taken report in view of the observations of the Hon'ble Tribunal. In this regard, paragraph 6,7,8 and 9 of the order dated 5.12.2023 are reproduced herein below for kind perusal and reference of the Hon'ble Tribunal.

"6. States of UP, Bihar, Haryana, Punjab, MP, Jharkhand, GPCB, Rajasthan and MPCB have filed their reports after the previous order which reflect that most of the States have not fully utilized the funds received under the NCAP and under 15th Finance Commission.

7. In respect of manner of utilization of funds received, we find that only few States have used it for setting up of AQI Monitoring Stations. In some States, we have found that the funds have been utilized under the heads which may not have direct connection with the improvement of air quality. In fact, funds are required to be utilized as per the approved action plan for non-attainment cities under the NCAP and action plans approved for cities not falling as non-attainment cities.

8. Hence, States are required to utilize the fund promptly and for the purpose it has been allocated without leaving any gap in utilization. The cities under consideration where apportionment study has not been done are



required to complete the said apportionment study in respect of the factors contributing in pollution and focus on those factors which have a larger share in contribution. Further efforts are required to ensure that the air quality improves in the cities under consideration.

9. Hence, all the concerned States are directed to file further action taken report keeping in view the observations made above within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

4. That in compliance to the order dated 05.12.2023, it is respectfully submitted that the State of Punjab has already filed status report dated 4.12.2023 in compliance to earlier order dated 22.11.2023. The State is filing further status report in compliance to order dated 5.12.2023 mentioning therein about the utilization of funds received for improvement of air quality in non-attainment cities and the fact that funds have been used for the purpose for which the funds have been allocated. It is relevant to mention here that after the filing of the status report dated 4.12.2023, the Punjab Pollution Control Board has received further funds amounting to Rs.13,38,525/-. The present status report may kindly be read as part of the status report earlier filed by the State on 4.12.2023. The relevant facts relating to the case may kindly be read in the following paragraphs.
5. That there are 09 non-attainment cities in the State of Punjab. Out of said 09 non-attainment cities, 07 cities namely. Dera Baba Nanak, Dera Bassi, Mandi Gobindgarh, Jalandhar, Khanna, Naya Nangal and Patiala are covered under National Clean Air Programme (NCAP) and 02 cities namely Amritsar and Ludhiana are covered under 15th Finance Commission. The City Action Plan for 9 non-



attainment cities for improvement of air quality had been prepared and submitted to CPCB.

6. That the Source Apportionment (SA) study of 2 non-attainment cities namely Jalandhar and Ludhiana have been completed and submitted to the Central Pollution Control Board. The Source Apportionment study of Jalandhar has been conducted by Indian Institute of Technology, Delhi whereas the Source Apportionment study of Ludhiana has been conducted by the Punjab State Council for Science & Technology, Chandigarh and The Energy & Resources Institute, New Delhi. The Source Apportionment (SA) study of the 6 cities (Patiala, Dera Bassi, Dera Baba Nanak, Khanna, MandiGobindgarh and Naya Nangal) is being conducted by Indian Institute of Technology, Delhi and is at advanced stage of finalization for incorporating suggestions of peer review group. To carry out Source Apportionment (SA) study of the Amritsar the Board has signed MoU with Indian Institute of Technology, Delhi in September, 2022. As per MoU terms & Conditions, the Indian Institute of Technology, Delhi submitted interim Source Apportionment (SA) report of the Amritsar.
7. That the status with regard to the release and utilization of funds for implementation of action plans to improve air quality of non-attainment cities under National Clean Air Programme and 15th Finance Commission, is given hearing below:
 - a) The State of Punjab has received total funds amounting to Rs. 89.30575 crores under National Clean Air Programme (NCAP) [Rs.13,38,525/- have been received after the filing of first status report dated 4.12.2023]. Out of 89.30575 crores, Rs. 49.15 Cr. has been received up to 31.03.2023. The State of Punjab has utilized Rs. 28.408 Cr. as on 25.01.2024. The

Dr. J. S. Chahal

city wise detail relating to the receipt and utilization of funds under NCAP is given in **Annexure- A**.

b) The State of Punjab has received Rs. 159 crores under XV-FC (Fifteenth Finance Commission) out of which Rs. 131.58 Cr. has been utilized. The city wise detail of funds received and utilized is given in **Annexure- B**.

8. That it is relevant to mention here that the funds have been utilized under the heads which have direct connection with the improvement of air quality as per city action plans. The detail of activities carried out for utilization of funds under NCAP and Fifteen Finance Commission for improving air quality in the non-attainment cities is given in the **Annexure-C**.
9. That the Source Apportionment (SA) study of Ludhiana and Jalandhar has been completed and submitted to CPCB. The cities have made/proposed concert efforts for mitigating the major contributor in pollution as per SA study to ensure that the air quality improves in the cities. The Source Apportionment (SA) study of the 6 cities (Patiala, Dera Bassi, Dera Baba Nanak, Khanna, Mandi Gobindgarh and Naya Nangal) is at advanced stage of finalization and final draft reports of these cities have been received. Some of these cities have made efforts for mitigating the major contributor in pollution as per final draft SA study report. The detail of activities/efforts carried out for mitigating the major contributors in pollution as per final/draft Source Apportionment (SA) study report is given in the **Annexure-D**.
10. That the State of Punjab is sincerely endeavoring to make prompt utilization of funds and for the purpose the fund has been allocated without leaving any gap in utilization. Further, funds are being utilized by making efforts/activities for mitigating the major contributors in pollution as per SA study report/city action plans.



11. That the further status report (in continuation of the status report earlier filed on 04.12.2023) is hereby submitted on behalf of the State of Punjab in compliance to order dated 05.12.2023 for kind consideration and appropriate orders of this Hon'ble Tribunal.

Place: PATIALA

Date: 05.02.2024

Submitted by



Scientific Officer
(Air Laboratory),
Punjab Pollution Control Board,
Nabha Road, Patiala
(on behalf of State of Punjab)



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Annexure-A

**Status of fund received and utilized by 9 non-attainment cities as on
25.01.2024 in the State of Punjab under NCAP**

S. no.	City	Funds Received (Rs. In Cr.)					Total fund received	Fund Utilized (Rs. In Cr.)
		2019-20	2020-21	2022-23	2023-24			
1	Jalandhar	0.12	4	10.53	23.0925	37.7425	4.894	
2	Khanna	0.06	1.9	1.4	2.73	6.09	3.710	
3	MGG	0.06	3	1.84	0.5535	5.4535	3.622	
4	Patiala	0.06	4	4.49	9.47025	18.02025	2.961	
5	Dera Bassi	0.06	0.38	0.45	0.3375	1.2275	0.436	
6	Dera baba Nanak	0.06	0.76	1.91	3	5.73	2.208	
7	Naya Nangal	0.06	1	1.01	0.972	3.042	1.377	
8	Amritsar	6	0	0	0	6	5.515	
9	Ludhiana	6	0	0	0	6	3.685	
Total		12.48	15.04	21.63	40.15575	89.30575	28.408	



Scientific Officer
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Annexure-B

Status of fund received and utilized by 2 Million Plus Cities as on 25.01.2024
in the State of Punjab under Fifteen Finance Commission (XV-FC) Grant

S. no.	NACs	Fund received under XVFC			Total fund utilized (Rs in Cr)
		(Rs in Cr)			
		Funds received from 01.04.2020 to 31.03.2023	23-24	Total Fund Received	
1	Ludhiana	91.75	0.00	91.75	67.71
2	Amritsar	67.25	0.00	67.25	63.87
Total Fund		159.00	0.00	159.00	131.58


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Details of activities carried out w.r.t. fund utilization in 9 Non-attainment Cities under NCAP

Name of Non-attainment Cities	Sr. No.	Activities carried out	Activity-wise fund utilized (Rs. in Cr.)
Jalandhar	1	End-to-end paving of roads along with black-topping and maintaining potholes free roads	4.400
	2	Dissemination of CAAQMS data	0.316
	3	Capacity Building & Public Awareness	0.120
	4	Carrying Capacity	0.031
	5	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.010
	6	SA Study	0.017
	Total Fund utilized by NAC -Jalandhar up to 25.01.2024		
Khanna	1	P/L Interlocking tiles 80 mm remaining part of Lalheri Road.	0.928
	2	1 Vehicle Mounted Anti- Smog Gun.	0.414
	3	Purchase of vehicle mounted road sweeping machine 6 cum	0.920
	4	De conjection of Roads S/o Traffic Lights	0.528
	5	S/o 2 No of Tanker	0.050
	6	Smog tower	0.500
	7	Dissemination of CAAQMS data	0.286
	8	Capacity Building & Public Awareness	0.023
	9	Carrying Capacity	0.031
	10	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.010
	11	Misce.	0.002
	12	SA Study	0.017
Total Fund utilized by Khanna up to 25.01.2024			3.710



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Annexure- C

Name of Non-attainment Cities	Sr. No.	Activities carried out	Activity-wise fund utilized (Rs. in Cr.)
Patiala	1	Construction of Environment Park in Banna Road Factory area	0.257
	2	Purchase of Sprinkler (Water Tanker)	0.071
	3	Construction footpath at factory area near Sushil Palace set a ward no. 13	0.062
	4	Construction of Street No. 3 to 7 Gopal Colony, Ward No. 32, Patiala	0.372
	5	Purchase of vehicle mounded Anti-Smog gun for MC Patiala	0.308
	6	Estimate for the supply of litter picker, vacuumed type for Municipal Corporation Patiala.	0.365
	7	Rough cost estimate for supply erection, testing and commissioning including warranty, comprehensive operation & maintenance of grid-Connected rooftop solar plant at office, Patiala.	0.351
	8	Construction of park in swarn vihar near cricket academy award no. 27	0.098
	9	Construction of park in Bada Arai Majra in ward no. 32	0.093
	10	Renovation/upgradation of park in focal point Patiala	0.057
	11	Construction of park in Vikas Colony Block-A Ward no. 27	0.027
	12	Renovation and upgradation of Haryy Park in Upkar Nagar Ward No. 13	0.011
	13	Construction of Vikas Colony Park (Tube well No.2) Ward no. 27	0.034
	14	Balance work of development of park near CIA staff ward no. 41	0.023
	15	Construction Jagjeet Kohli park in ward no. 37	0.062
	16	Upgradation/Renovation of Environment Park near Bhupindra Plaza Sirhind Road Patiala	0.034


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Annexure -C

Name of Non-attainment Cities	Sr. No.	Activities carried out	Activity-wise fund utilized (Rs. in Cr.)
Patiala	17	Development/Rehabilitation of Park Opposite Plot-C 165 in Focal Point Patiala	0.091
	18	Dissemination of CAAQMS data	0.264
	19	Capacity Building & Public Awareness	0.106
	20	Carrying Capacity	0.031
	21	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.010
	22	Misce.	0.003
	23	SA Study	0.038
	24	Development of OXY Park	0.192
	Total Fund utilized by Patiala up to 25.01.2024		
Dera Baba Nanak	1	Plantation in land area measuring in 8 Hectares by District Forest Officer, Gurdaspur	0.200
	2	Awareness camp organized by Agriculture Department, Gurdaspur	0.007
	3	Capacity Building & Public Awareness	0.026
	4	Carrying Capacity	0.031
	5	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.005
	6	SA Study	0.017
	7	Mechanical Sweeping Machine (for internal roads of city)	0.150
	8	Mechanical Sweeping Machine (for external roads of city)	0.491
	9	3 no. Air Pollution hot spot identified and air purifier installed at all location for improvement of air quality	1.282
Total Fund utilized by Dera Baba Nanak up to 25.01.2024			2.208
Gobindgarh	1	Vehicle Mounted Road Sweeping with one year O & M	0.760
	2	Vehicle Mounted Dust Control/Anti-Smog Gun Fogger	0.765


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 Patiala.

Annexure-C

Name of Non-attainment Cities	Sr. No.	Activities carried out	Activity-wise fund utilized (Rs. in Cr.)	
Gobindgarh	3	2 Tractor Swaraj 735 FE	0.109	
	4	Water Tanker with Sprinkling System capacity 5000 Lts.	0.033	
	5	W No.22 P/L Interlock Tiles 60mm In Street H/O Parveen Madam To Sanjay,Nahar Singh To Charnjeet Kaur,Brij Lal To Tiwari	0.115	
	6	W No.21 P/L Interlock Tiles 60mm In Street H/O Kamal To Gurmeet Kaur ,Dinesh Sharma To Tiwari ,Pala Singh To Balwinder Singh	0.054	
	7	W No.9 P/L Interlock Tiles 60mm In Street Dispensary To Ranjeet Singh, Malkeet Singh To Jaspal Singh,Billu To Billa Singh	0.139	
	8	W No.24 P/L Interlock Tiles 60mm In Street Fashion Beauty Parlour To Firoz Barber Shop	0.028	
	9	W NO.10 P/L interlock tiles 60MM IN street h/o Mohan Singh To Jarnail Singh, Dhiyan Singh Karyana Store To Near Teubwel	0.094	
	10	P/L Interlock tiles 80MM Main Firni Nasrali H.No 281 Wonder World To Arshad Shop To Pal Cottage House Ward No 29	0.177	
	11	Purchase of 6 nos. Hopper 2.0	0.405	
	12	Const RMC flooring street from G.K trading Mill to Keshav Complex near Amloh road	0.484	
	13	Red Light installed at Bus Stand, Bhadla Chowk and Solar Panels at different locations	0.100	
	14	Dissemination of CAAQMS data	0.249	
	15	Capacity Building & Public Awareness	0.051	
	16	Carrying Capacity	0.031	
	17	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.010	
	18	Misce.	0.002	
	19	SA Study	0.017	
	Total Fund utilized by Gobindgarh up to 25.01.2024			3.622



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Annexure-C

Name of Non-attainment Cities	Sr. No.	Activities carried out	Activity-wise fund utilized (Rs. in Cr.)
Naya Nangal	1	Awareness program for students conducted on 07/09/2022	0.001
	2	Smog tower installation for clean air at Rajeev Gandhi chowk near bus stand on 07/09/2022	0.836
	3	Purchase of Water tanker and Trackers for Sprinkling of Water on roads.	0.175
	4	Widening of Roads	0.270
	5	Capacity Building & Public Awareness	0.041
	6	Carrying Capacity	0.031
	7	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.005
	8	SA Study	0.017
	Total Fund utilized by Naya Nangal up to 25.01.2024		
Dera Bassi	1	Purchase of mechanical sweeping machine	0.320
	2	Capacity Building & Public Awareness	0.031
	3	Carrying Capacity	0.031
	4	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.005
	5	Misce.	0.032
	6	SA Study	0.017
	Total Fund utilized by Dera Bassi up to 25.01.2024		
Ludhiana	1	Procurement of Mechanical Road Sweeping Machines	3.102
	2	Dissemination of CAAQMS data	0.293



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Annexure-C

Name of Non-attainment Cities	Sr. No.	Activities carried out	Activity-wise fund utilized (Rs. in Cr.)
Ludhiana	3	Capacity Building & Public Awareness	0.269
	4	Carrying Capacity	0.010
	5	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.010
	Total Fund utilized by Ludhiana up to 25.01.2024		3.685
Amritsar	1	RD1.2 End-to-end paving of roads along with black-topping and maintaining potholes free roads	2.700
	2	RD1.4 Remove Road dust/silt regularly by using mechanical sweepers	1.815
	3	Dissemination of CAAQMS data	0.294
	4	Capacity Building & Public Awareness	0.283
	5	Carrying Capacity	0.010
	6	Purchase of PM ₁₀ sampler for Manual ambient air quality Monitoring station	0.010
	7	SA Study	0.401
	8	Misce.	0.001
Total Fund utilized by Amritsar up to 25.01.2024		5.515	


 Scientific Officer
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Annexure-C

Details of activities carried out w.r.t. fund utilization in 2 Million Plus Cities under Fifteen Finance Commission (XV-FC)

Name of NAC.	Sr. No.	Activities carried out	Activity-wise fund utilized (Rs. in Cr.)
Amritsar	1	End-to-end paving of roads along with black-topping and maintaining potholes free roads	21.93
	2	Regular cleaning of street surfaces and spraying of water to suppress dust.	1.05
	3	Remove road dust/silt regularly by using mechanical sweepers	0.41
	4	Greening of traffic corridors, open areas, gardens, community places, schools and housing societies	3.63
	5	Introduce water fountain at major traffic intersection	0.58
	6	Widening of Roads	11.43
	7	Identify road stretches with high dust generation	21.80
	8	Parking Management	0.41
	9	Human Cremation	2.64
	Total Fund utilized by NAC -Amritsar up to 25.01.2024		
Ludhiana	1	Purchase of Machinery (Water Sprinklers, Fire tenders)	0.98
	2	New Road Works, widening of roads, Making roads pothole free	46.20
	3	Development of Park and Green Belts, Plantation Works	15.90
	4	Purchase of Anti-Smog Guns	0.96
	5	Purchase of Infrared recycling based mobile pothole patching machines	3.67
	Total Fund utilized by Ludhiana up to 25.01.2024		


 Scientific Officer
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Annexure -D

Details of activities carried out as per Source Apportionment (SA) study final/draft report

Sr. No.	Name of Non-attainment city	Factors which have a larger share in contribution in pollution as per SA study finding	Activity carried out
1	Jalandhar	Road Dust	End to End paving of 14.52 KM roads proposed. Rs. 20.6 crore allocated and Rs. 4.4 crore spent
		Vehicular	
		MSW	
2	Dera Baba Nanak	One of the major contributions of the air pollution is eat outs	3 no. Air Pollution hot spot identified and air purifier installed at all location for improvement of air quality
		D.G. Sets	DG sets without canopy are not allowed to operate without using canopy
		One of the major contributions of the air pollution is road dust	Mechanical sweeping by using 02 no. machines is done regular basis.
3	Naya Nangal	Road Dust, Vehicular Emission, Construction Waste contributed more than 80% of PM ₁₀ & PM _{2.5}	Smog tower installed at Rajeev Gandhi chowk near bus stand to control dust emissions.
4	Dera Bassi	Road dust	Mechanical road sweeping machine procured under NCAP
5	Ludhiana	Resuspension of Road Dust	Vacuum cleaning of roads for control of road dust being carried out. 3 Mechanical sweeping machines deployed at various locations with focus on hotspot areas. Orders for 2 additions Mechanical sweeping machines already made. Monitoring of road dust and its control using wall to wall paving and vacuumcleaning. Development of Park and Green Belts, Plantation Works


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Sr. No.	Name of Non-attainment city	Factors which have a larger share in contribution in pollution as per SA study finding	Activity carried out
5	Ludhiana	Transport/ Vehicular emissions	Implementation of BS-VI norms. Policy regarding phasing out of old diesel autorickshaws/vehicles under consideration. Encouragement for E-vehicles and CNG fuelled automobiles
		Industrial pollution	Monitoring of industrial pollution at regular intervals. Large scale units mandated to install continuous emission monitoring stations. CCTV cameras installed at requisite pollution control devices by large scale units and connectivity made with SPCB servers
		DG sets in commercial and residential establishments	Ban on DG sets without canopy/acoustic enclosures. Action taken under Air Act, 1981
		Refuse Burning	Ban on stubble burning place. Environmental Compensation being imposed as per NGT orders. Red entries being made in the khasra nos of defaulting farmers. FIRs u/s 144 CPC and prosecution u/s 31 of Air Act, 1981 also filed against continuous defaulters. Challans being issued in case of unauthorized solid waste burning by MCL authorities.
		Refuse Burning	Ban on stubble burning place. Environmental Compensation being imposed as per NGT orders. Red entries being made in the khasra nos of defaulting farmers. FIRs u/s 144 CPC and prosecution u/s 31 of Air Act, 1981 also filed against continuous defaulters. Challans being issued in case of unauthorized solid waste burning by MCL authorities.
Crematoriums	Introduction of LPG/electric crematoriums		


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